Name of the corporate debtor: Mylar Sugars Limited ; Date of commencement of CIRP: 17.08.2026; List of creditors as on:30.10.2026															
List of operational creditors (Government Dues) (Amount in ₹)															
Sl. No.	Details of claimant		Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Employee Provident Fund Organisation, Regional Office, Hubballi	Central	01.09.2026	48,58,629.00	48,58,629.00	1. Dues Under Sec 7A of the EPFand MP Act, 1952 read with the Sec 129 of the Code on Social Security 2020; 2. Penal Damages as per Sec128 of the Code on Social Security 2020 3. Interest as per Sec 127 of the Code on Social Security 2020	0	0	NO	NA	NA	NA	NA	NA	Nil
2	Employee State Insurance Corporation, Sub-Regional Office, Hubballi	Central	13.10.2026	2,70,494.00	2,70,494.00	Under Sec 39& 40 of the ESI Act,1948	0	0	NO	NA	NA	NA	NA	NA	Nil

For Mylar Sugars Limited in CIRP

Kondisetty Kumar Dushyantha
Resolution Professional

Kondisetty Kumar Dushyantha
Resolution Professional of Mylar Sugars Ltd (In CIRP)
IBBI Regn. No. IBBI/IPA-002/IP-N00237/2017-18/10688
E-mail: mylarsugarscirp@gmail.com
Date: 30.10.2026
Place: Bengaluru